

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 80/94

Thursday, this the 13th day of January, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

AP Narayanan, HSG II Head Record Office  
RMS CT Division, Calicut. .. Applicant

(By Mrs Daya K Panicker, Advocate)

Vs.

- 1 Union of India represented by  
Chief Postmaster General,  
Kerala Circle, Trivandrum.
- 2 The Superintendent of Post Offices,  
RMS CT Division, Calicut.
- 3 KV Narayanan, Head Sorting Assistant,  
RMS/1, RMS CT Division, Calicut.
- 4 V Unniankutty, Head Sorting Assistant,  
Sub Record Office, RMS CT Division.
- 5 CV Ramachandran, Head Sorting Assistant  
Sub Record Office, Calicut CT Division,  
Calicut. .. Respondents

( By Advocate Mr Mathew G Vadakkal, ACGSCP

D R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant is aggrieved by the ranking granted to him in Annexure A8 and A9 gradation lists. We find that applicant has submitted Annexure A7 representation, substantially touching on the same issue, and that it is pending consideration before Respondent-2.

- 2 We direct Respondent-2 to pass appropriate orders on Annexure A7, within four months from to-day. Applicant if so advised, is permitted to file a supplementary representation, provided he does so within fifteen days from to-day. If such a representation is filed, that also

will be considered alongwith Annexure A7 after affording an opportunity to any person who may be affected by any variation made to Annexure A8 and A9.

3 Application is disposed of. No costs.

Dated the 13th January, 1994.

*P. Venkatakrishnan*  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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